

Central Administrative Tribunal
Principal Bench

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O.A. No. 201 of 1999

New Delhi, dated this the 30th August, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Kanhaiya Prasad Singh,
R/o D-102, Sector I,
Rohini,
New Delhi-110085.

... Applicant

(By Advocate: Shri G.K. Aggarwal)

Versus

1. Union of India through
Director General (Works) &
ex-Officio Secretary,
Central Public Works Dept.
Nirman Bhawan, New Delhi-110011.
2. The Superintending Engineer,
Coordination Circle (Civil),
Central Public Works Dept.
B-108, I.P. Bhawan, I.P. Estate,
New Delhi-110002.
3. Medical Superintendent,
Dr. RML Hospital,
New Delhi-110001.

... Respondents

(By Advocate: Shri Gajendra Giri)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Heard both sides.

2. With the agreement of both parties this O.A. is disposed of with a direction to Respondents to obtain a further opinion from the Bara Hindu Rao Hospital, Delhi in the background of the certificate issued earlier by them on 23.12.91, as to whether, consequent to the DP&T's O.M. dated 27.2.96

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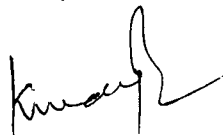
superceding the percentage system of evaluating the degree of physical handicap, and defining those as orthopaedically handicapped, who "have a physical defect or deformity which causes an interference with the normal functioning of the bones, muscles and joints," applicant would qualify for appointment as Junior Engineer in C.P.W.D. on the basis of all India competitive examination in July, 1997, in the physically handicapped quota.

3. Respondents should ensure that the matter is referred to M.S., Bara Hindu Rao Hospital, Delhi within two weeks from the date of receipt of a copy of this order and take appropriate steps to ensure that the report is obtained from that hospital within two months from the date of reference to them.

4. The report of the Bara Hindu Rao Hospital shall be treated as final.

5. The O.A. stands disposed of accordingly.

No costs.



(Kuldip Singh)
Member (J)

/GK/



(S.R. Adige)
Vice Chairman (A)